

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 23590/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PAWAN KUMAR

Respondent(s)

(IA No.86469/2017-CONDONATION OF DELAY IN FILING and IA
No.86473/2017-EXEMPTION FROM FILING O.T. and IA
No.86471/2017-CONDONATION OF DELAY IN REFILING)

Date : 29-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Upendra Mishra, Adv.
Mr. Abhishek, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Spare copy for service of the sole respondent has been
filed but fresh particulars have not been filed. Last
opportunity is granted for furnishing fresh particulars of the
sole respondent within two weeks.

List again on 23.3.2018.

KAPIL MEHTA
Registrar
29.1.2018

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